NOTICE

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17th March, 2020 to 31st March, 2020 will be taken up after 17th April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

<u>2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u>
<u>DAILY CAUSE LIST DATED 19.03.2020 (THURSDAY)</u>

COURT - II 10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	A Devasundaram	P. Jesus Moris Ravi,	Aditya P.N. Singh-
	(Ins) No. 1086 of	Vs.	G. George Raja	R1
	2019	Kanaka Durgaa Crane & Anr.	Selvan	
2.	Comp. App. (AT)	Gaurav Dilipraj Panwar	Saurabh Ajay	Rajendra Beniwal-
	(Ins) No. 1466 of	Vs.	Gupta	RP
	2019	Raksha Bullion & Anr.		

3.	Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investor Clinic Infratech Pvt. Ltd. & Anr.	Damini Bisht	Anushruti
4.	Comp. App. (AT) (Ins) No. 201 of 2020	Mangalam Timber Products Ltd. Vs. Shree Distributers Pvt. Ltd.	Soumya Dutta	G. Ananda Selvam
5.	Comp. App. (AT) (Ins) No. 294-295 of 2020	State Bank of India Vs. Visa Steel Ltd.	Pallavi	
6.	Comp. App. (AT) (Ins) No. 305 of 2020	Kundan Care Products Ltd. Vs. Aashish Gupta	Prithu Garg	Namrata Ranga
7.	Comp. App. (AT) (Ins) No. 335 of 2020	Prakash Chandra Kapoor & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Meenakshi Rawat	Sugam Seth-R1

Note: The Court will not sit after 01:00 PM

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